GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION No. 2688

TO BE ANSWERED ON 01.08.2017

Revival of Sick PSUs

2688. ADV. M. UDHAYAKUMAR: SHRI RAVNEET SINGH:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that the Government is considering to revive some of the Public Sector Undertakings keeping in view their importance in nation building;
- (b) if so, the details thereof;
- (c) whether the Government is also considering to infuse capital to some PSUs to enable them to remain as market intervention organizations in public interest;
- (d) if so, the details thereof; and
- (e) the turnover of the said PSUs during each of the last three years?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) & (b): Central Public Sector Enterprises (CPSEs) function under various administrative Ministries/Departments. All matters relating to CPSEs, including revival are dealt by the concerned administrative Ministries/ Departments.

Department of Public Enterprises has issued guidelines on 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick/ incipient sick and weak CPSEs: General principles and mechanism of restructuring". As per the guidelines issued on 29.10.2015, the concerned administrative ministries/ departments are responsible for monitoring the sickness of CPSEs functioning under them and taking timely redressal measures for revival/ restructuring/ disinvestment/ closure of sick/loss making CPSEs with the approval of the competent authority.

(c) to (e): The concerned administrative Ministry/Department in consultation with Ministry of Finance take actions regarding infusion of capital in the CPSEs under their control, if required, to enable them to remain as market intervention organizations in public interest.